

NOTIFICATION No.188/ 2015

I

The Government of Puducherry in G.O.Ms.No.23/2011-LD, dated 14.09.2011, have issued orders sanctioning the Constitution of one Judicial Magistrate Court at Pondicherry in the Union Territory of Puducherry.

Thiru.M.Dayalan, Principal District Munsif, Virudhachlaam, Civil Judge of Tamil Nadu State Judicial Service, functioning as Principal District Munsif, Virudhachalam, who has been deputed to the Puducherry Judicial Service, to function as Judicial Magistrate No.IV, Pondicherry, in the newly sanctioned Court, in G.O.(D). No. 865, Home(Courts-I) Department dated 02.12.2015 of Government of Tamil Nadu and appointed as such on deputation basis in the Puducherry Judicial Service, in G.O.Ms.No._57/2015-LD, Law Department, dated 30.11.2015 of Government of Puducherry, is transferred and posted on deputation as Judicial Magistrate No.IV, Pondicherry, in the said newly sanctioned Court.

II

Ms.K.Mumtaz, I Additional District Munsif, Virudhachlam, is transferred and posted as Principal District Munsif, Virudhachalam, vice Thiru M.Dayalan, transferred.

HIGH COURT, MADRAS.
DATED :08.12.2015.

Sd./-P.KALAIYARASAN
REGISTRAR GENERAL

R.O.C.No.2972-B /2015/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges - Civil Judges - Transfer and postings - Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 188/ 2015, dated : 08 .12.2015.

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Thiru M.Dayalan, Principal District Munsif, Virudhachalam, who has been transferred and posted on deputation as Judicial Magistrate No.IV, Pondicherry, in the newly sanctioned Court, in the High Court's Notification cited above, is required to hand over charge of the post of Principal District Munsif, Virudhachalam, to his successor on 10.12.2015 A.N and required to take charge of the post of Judicial Magistrate No.IV, Pondicherry on 12.12.2015 F.N.

As the inauguration of the said newly sanctioned Court is to be held on 12.12.2015 F.N. (Saturday), Thiru M.Dayalan is required to report to the Chief Judge, Puducherry on 11.12.2015, without fail, in connection with inauguration of the said newly sanctioned Court.

Ms.K.Mumtaz, I Additional District Munsif, Virudhachalam, who has been transferred and posted as Principal District Munsif, Virudhachalam, in the notification cited above, is required to take charge of the post of Principal District Munsif, Virudhachalam on 10.12.2015 A.N., from Thiru M.Dayalan, who has been transferred. After assuming charge of the new post, Ms.K.Mumtaz is also required to hold full additional charge of the post of I Additional District Munsif, Virudhachalam, until further orders.

HIGH COURT, MADRAS.
DATED :08.12.2015.

Sd./-P.KALAIYARASAN
REGISTRAR GENERAL